

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1891
(TO BE ANSWERED ON 16.03.2023)

VACANCIES IN ADMINISTRATIVE TRIBUNALS

1891 DR. FAUZIA KHAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there are any vacant positions in Administrative Tribunals;
- (b) if so, the details thereof, including the steps taken to fill the same;
- (c) whether Government plans to set up more Benches of the Central Administrative Tribunal; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Vacancies arise in the Administrative Tribunals due to retirement, completion of tenure etc. Filling up existing and anticipated vacancies of Members of Central Administrative Tribunals (CAT) for the years 2022 and 2023 is under progress and the Government is taking expeditious action to complete the selection process at the earliest possible.

(c) & (d): There is no proposal for setting up of more benches of CAT at present.
